

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appal No. E/113 & 869 /2009 - EX[DB] & E/M/804-805/1a-EX

Date 12/01/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E. LUCKNOW
7-A, ASHOK MARG, LUCKNOW.
C.C.E. LUCKNOW

Appellant
Vs
Respondent

M/S J.R.AGRO INDUSTRIES LTD.

MISC ORDER NO. 11-12/2011-EX

I am directed to transmit herewith a certified copy of **Final order No. 04-05/**

2011

EX[DB] dated 06-1-11

passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**

b 2
Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

M/S J.R.AGRO INDUSTRIES LTD.
DEVA ROAD, BARABANKI.

2. Adv. / Consult *SH. KAMAL JEET SINGH, ADV.,*
J-144, PATEL NAGAR-1, GHAZIABAD

3. C.D.R

4. Bar association. CESTAT. New Delhi

5. Director Publications. Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

8. M/s. Deeparchie Publications. M-93. Marg. 46. Saket. New Delhi 110017

9. Taxmann Allied Service Pvt Ltd.. 59/32. New Rohtak Road. New Delhi - 110005

10. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

11. LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10. Faridabad 121003 (Harvana)

12. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

13. Office Copy

14. Guard file

15. *M/S. SETHIA OIL INDUSTRIES LTD.,*
LAKHIMPUR BYE-PASS ROAD, SITAPUR

M 2
Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Date of Hearing: 5.1.2011
Date of decision: 5.1.2011

**Excise Misc. Appn. No. E/Misc.804/2010 in
Excise Appeal No.E/113/2009**

CCE, Lucknow

...Appellant

Vs.

J.R. Agra

... Respondent

**Excise Misc. Appn. No. E/Misc.805/2010 in
Appeal No.E/869/2009**

CCE, Lucknow

...Appellant

Vs.

Sethia Oil Industries Ltd.

... Respondent

Present for the Appellant :Shri.S.R. Meena, DR
Present for the Respondent:None

**Coram: Hon'ble Mr.D.N.Panda, Judicial Member
Hon'ble Mr. Mathew John, Technical Member**

FINAL ORDER NO. 04-05/2011-EX DATED: 5.1.2011
Misc order no. 11-12/2011-EX
PER: D.N.PANDA

In both cases Revenue seeks to withdraw their appeal.
That is allowed.

2. Consequently, both appeals stands dismissed as
withdrawn. So also both M.A. dismissed.

[Dictated & Pronounced in the open Court].

**(D.N.PANDA)
JUDICIAL MEMBER**

**(MATHEW JOHN)
TECHNICAL MEMBER**

Anita